

in the last Budget for the betterment of the happiness of the people have been fulfilled, what were the difficulties that came in the way which did not permit us to reach our goal, what we have learnt from our past experience and how far in the present Budget we have tried to implement things in a way in which the people of the country at large can feel that this Government is trying its best to improve the conditions of the poor man of our country.

Sir, this Budget, as it is, affects the entire life of our people. We have assumed that we are a welfare State and therefore it is but natural that the annual Budget presented to the country reflects the various aspects, various conditions of life of our people. We have therefore to be careful to see that the general principles have been enunciated for the improvement of the life of our people adhered to in the Budget and we see the actual results that the ordinary masses of our people who have been able to come up to the existing position get something at least. They have the faith that in course of time they will be able to improve conditions of life.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Shah, you

can continue tomorrow. Secretary will now read a message.

MESSAGE FROM THE LOK SABHA

THE APPROPRIATION BILL, 1968

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Appropriation Bill, 1968, as passed by Lok Sabha at its sitting held on the 18th March, 1968."

"2 The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India"

Sir, I lay the Bill on the Table

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The House stands adjourned till 11.00 A.M. tomorrow.

The House then adjourned at six of the clock till eleven of the clock on Tuesday, the 19th March, 1968